

Development Authority (RLDA). Developer has been fixed for MFC at Cuttack. Sites for MFCs have been finalized at Brahmapur and Jharsuguda. Sites are under finalisation at Rayagada and Sambalpur.

**Decline in cases of ragging**

†\* 336. DR. PRABHA THAKUR: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) whether there has been a decline in cases of ragging after the enactment of rules for checking ragging in educational institutions;

(b) if so, the percentage of decline along with the names of States that have registered a decline and the States that registered an increase in the occurrence of such cases; and

(c) the details thereof for the last two years, State-wise?

THE MINISTER OF HUMAN RESOURCE DEVELOPMENT (SHRI KAPIL SIBAL): (a) to (c) After the notification of regulations issued by the University Grants Commission (UGC), All India Council for Technical Education (AICTE), Medical Council of India (MCI) and Dental Council of India (DCI) in 2009, subsequent to the judgement of the Hon'ble Supreme Court on 8.5.2009, in Civil Appeal No. 887 of 2009 between University of Kerala VS Council, Principals, Colleges, Kerala and Ors. and various measures taken by the Government viz. launching of the Anti-Ragging Helpline in June, 2009; the media campaign started by Government since 2009 through print, audio/visual; the advisories issued before the start of the academic session to the Civil and Police authorities of States/UTs to participate in the anti-ragging committees of the institutions and take immediate deterrent action in cases of ragging etc. have created tremendous amount of awareness amongst the students and parents about the ill-effects of ragging.

The cases of complaints reported to Anti-Ragging Helpline/Call Centre during 2010, 2011 and 2012 (January to April) is given in Statement (*See* below). It may be mentioned that there is increase in number of complaints registered in the Anti-Ragging Helpline/Call Centre during 2011 compared to 2010 by about 24.7%. This is indicative of the fact that the students and parents are coming forward to register the cases without fear. However, now the cases of ragging registered in the Helpline during the period from January to April, 2012 shows declining trend. The steps taken by the Government have created awareness in the educational institutions and amongst student community about the deterrent measures against ragging. The Government is committed to fully curb the menace of ragging in all higher educational institutions.

---

†Original notice of the question was received in Hindi.

*Statement*

Sl.No.	State	2010 Jan 2010- Dec 2010	2011 Jan 2011 Dec 2011	Increase/ Decrease	Percentage	2012 Jan 2012
1.	Andhra Pradesh	9	10	-1	-10.00	1
2.	Assam	6	6	0	000	1
3.	Bihar	15	27	-12	-44.44	2
4.	Chhattisgarh	8	6	2	33.33	1
5.	Delhi	15	11	4	36.36	0
6.	Goa	0	1	-1	-100.00	0
7.	Gujarat	2	9	-7	-77.78	0
8.	Haryana	10	18	-8	-44.44	0
9.	Himachal Pradesh	2	0	2	0.00	1
10.	Jammu and Kashmir	6	5	1	20.00	0
11.	Jharkhand	11	17	-6	-35.29	2
12.	Karnataka	15	17	-2	-11.76	3
13.	Kerala	12	27	-15	-55.56	7
14.	Madhya Pradesh	33	37	-4	-10.81	2
15.	Maharashtra	30	40	-10	-25.00	1
16.	Manipur	0	1	-1	-100.00	0
17.	Orissa	41	54	13	-24.07	8
18.	Puducherry	3	1	2	200.00	0
19.	Punjab	18	5	13	260.00	2
20.	Rajasthan	15	32	-17	-53.13	4
21.	Sikkim	0	0	0	0.00	0
22.	Tamil Nadu	20	33	-13	-39.39	5
23.	Uttar Pradesh	105	120	-15	-12.50	18
24.	Uttaranchal	5	12	-7	-58.33	0
25.	West Bengal	54	89	-35	-39.33	12
GRAND TOTAL		435	578	-143	-24.74	70

(-) indicates increase

( + ) indicate decrease